

Bank Loans to SCs and STs

1447. SHRI THAN SINGH JATAV: Will the Minister of FINANCE be pleased to state:

(a) whether any complaints have been received with regard to loans being given by banks to unemployed persons belonging to Scheduled Castes, Scheduled Tribes and backward classes under self-employment scheme;

(b) if so, the action taken thereon;

(c) whether Government propose to constitute a Committee to look into such complaints and also to oversee the functioning of banks;

(d) whether Government propose to give loans to Safai Karmcharis belonging to Scheduled Castes community at lower rate of interest for various purposes; and

(e) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVJAY SINGH):

(a) and (b). The Government, Reserve bank of India and Banks do receive complaints from different categories of borrowers including SC/ST seeking loans assistance under different programmes including self-employment programme. These complaints as and when received are looked into by the concerned banks for remedial measures.

(c) The progress of such schemes and other general banking matters are discussed in the meetings of District Consultative Committee (DCC). There is no proposal to constitute any separate Committee to look into the complaints regarding the implementation of these Schemes.

(d) and (e). The commercial banks are

extending credit to weaker sections under various programmes of Central and State Government apart from their own programmes. Advances upto Rs. 6500 are available at the lowest rate of interest of 4% p.a. under the Differential Rate of Interest Scheme to the eligible borrowers, including members of Scheduled Castes.

[English]

Fiscal Relief to Sick Units

1448. SHRI AMAL DATTA:
DR. SUDHIR RAY:
SHRI MANIK SANYAL:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to extend more fiscal relief to sick units;

(b) if so, the details thereof and the time by which a final decision is proposed to be taken in this regard; and

(c) the names of sick units to be provided relief?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVJAY SINGH):

(a) No, Sir.

(b) and (c). The question does not arise.

Under Invoiced Imports

1449. SHRI MADHAVRAO SCINDIA: Will the Minister of FINANCE be pleased to state:

(a) whether the Government are aware that ball-bearings of Chinese origin are being imported at heavily under invoiced prices through Bombay and Calcutta parts from